

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1145
(TO BE ANSWERED ON THE 10th March 2025)

AIRCRAFT GROUNDINGS AND LACK OF SPARE PARTS

1145. SHRI DEREK O' BRIEN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware of the delay in delivery of spare parts to airlines for the aircraft operated by them;
- (b) if so, the details thereof;
- (c) the total number of aircraft grounded during the last one year due to non-servicing and delay in delivery of spare parts; and
- (d) the steps being taken by Government to prevent the grounding of aircrafts due to delays in delivery of spare parts?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d) Airlines face various operational issues which sometimes include supply chain issues on spares/components from vendors and OEMs (Original Equipment Manufacturer). A number of aircraft were unable to fly in the recent past due to supply chain, maintenance issues and safety concerns. For instance, A320 NEO family aircraft fitted with Pratt & Whitney (P&W) engines. There were total 70 aircraft grounded due to the supply chain issues related with engines.

Ministry of Civil Aviation (MoCA)/ Directorate General of Civil Aviation (DGCA) has taken up with P&W and advised them to consider the following on an emergent basis:

- i. Enhance their overall MRO capacity.
- ii. Create additional footprint by commissioning MRO(s) commensurate to their fleet in India.
- iii. Expand their vendor base of material and spares to minimize delays in turnaround time.
- iv. Suitably divert their available resources from production to overhaul/ repair of existing fleet.
